

Central Administrative Tribunal Principal Bench

CP No. 447/2002 OA No. 2504/2000

New Delhi, this the 7th day of May, 2010

Hon'ble Dr. Ramesh Chandra Panda, Member (A) Hon'ble Dr. Dharam Paul Sharma, Member (J)

Shri Devendra Singh Rawat
Aged about 35 years
S/o Shri Mangal Singh Rawat,
Postal Assistant Virehadra (Under Suspension),
R/o Virbhadra,
Rishikesh Region Dehradun,
Uttaranchal.

... Applicant

(By Advocate: Shri H.P. Chakravorty)

Versus

- 1. Shri Jitendra Gupta,
 Director, Postal Services,
 Dehradun, Uttaranchal.
- 2. Shri J.N. Arora,
 Senior Superintendent of Postal Services,
 Dehradun Region at Dehradun now working as
 Post Master General, Dehradun,
 UTTRANCHAL.

.... Respondents.

(By Advocate : Shri D.S. Jagotra)

: ORDER (ORAL):

Dr. Ramesh Chandra Panda, Member (A):

The counsel for applicant submits that the VVrit Petition challenging the order of the Tribunal passed in OA No.2504/2002 is still pending before the Hon'ble High Court since no judgment has been pronounced in the same. The case has not yet been finalized

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and Hon'ble High Court has seized of the matter. In the context of the above facts, the CP is directed to be closed with the liberty to the Applicant to approach the Tribunal in appropriate proceedings.

(Dr. Dharam Paul Sharma)
Member (J)

(Dr. Ramesh Chándra Panda) Wember (A)

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